

**Central Administrative Tribunal  
Principal Bench**  
**RA No.208/2012**  
**in**  
**OA No.2854/2010**

New Delhi, this the 30<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)**  
**Hon'ble Mr. V.N. Gaur, Member (A)**

Staff Selection Commission,  
Block No.12, C.G.O. Complex,  
Lodhi Road, New Delhi,  
Through its Chairman.

(By Advocate : Shri S.M. Arif)

...review applicant

Shri Dilbagh Singh,  
S/o Shri Sahi Ram,  
R/o H.No.619, Near Gujjar Ki Dhani,  
New Bharat Nagar,  
Distt. Bhiwani-1270211.  
(Haryana)

(By Advocate : Shri Ajesh Luthra)

...review respondent

**Versus**

**ORDER (ORAL)**

**Mr. Justice M.S. Sullar, Member (J) :-**

At the very outset, learned counsel intends to withdraw the Review Application (RA), in view of the ratio of law laid down by Hon'ble Apex Court, in the case of **Ram Kumar Gijroya Vs. Delhi Subordinate Services Selection Board & Ors.** – Civil Appeal No.1691/2016 decided on 24.02.2016.

2. Therefore, the RA is, hereby, dismissed as withdrawn, as prayed for.

( V.N. Gaur )  
Member (A)

( Justice M.S. Sullar )  
Member (J)

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